

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KOHINOOR PRECISION COMPONENT LIMITED Date of Commencement of Liquidation: 30-09-2020; List of Stakeholders as on Date: 14-12-2020; Name of IP: Ms. Anagha Anasingaraju; Last 5 digit of registration number: 10732

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		25000		25000				NA
2	Liquidation costs incurred till date		1321572		1321572				NA
3	Secured financial creditors	1	287046916.59	1	287046916.59				Annexure 3
4	Unsecured financial creditors	0		0					NA
5	Operational creditors (Workmen)	0		0					NA
6	Operational creditors (Employees)	0		0					NA
7	Operational creditors (Government Dues)	2	38862324	2	38862324				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	1351944	2	1351944				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0		0					NA
Total		5	328607756.59	5	328607756.59	0	0	0	